

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:964
ANSWERED ON:29.11.2012
PROPOSALS BY KARNATAKA
Joshi Shri Pralhad Venkatesh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the number of schemes submitted by Karnataka Irrigation and Public Health Department to the Central Water Commission, the Flood Management Board and the Central Ground Water Board during the last three years, year-wise;
- (b) the number of schemes sanctioned and the number under consideration; and
- (c) the time by which they are likely to be sanctioned?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) As informed by Central Ground Water Board (CGWB), no proposal was received in CGWB for funding from the Irrigation and Public Health Department of Karnataka during last three years. The Status of flood management and irrigation schemes submitted by the Irrigation and Public Health Department, Karnataka to Central Water Commission (CWC) during the last three years is given in Annex-I. There is no Organization in the name of Flood Management Board in Government of India.

(c) & (d) In view of the processes of techno-economic appraisal and compliance to the related observations of appraisal agencies, investment clearance and sanction of competent authorities involved etc. it is not possible to indicate any specific time frame for sanction of such schemes.